

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1487 /Confdl. /2014
II-3-1/2014

Dated २२ December, 2014

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two weeks **Refresher Course/Supporting Training** for Civil Judges Class II from **05.01.2015 to 16.01.2015** in the Academy. Civil Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the training shall not pray for adjustment.
2. The participants shall report by **10.00 a.m.** on the first day of the training in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
3. The participants shall appear for the training in prescribed uniform (i.e. black coat, white shirt, grey trousers and black tie) during entire duration of the training. The lady judicial Officers may be directed to wear white saree and blouse with black coat.
4. The participants shall bring with them Laptop Computers with peripherals and software CDs. provided by the High Court.
5. The participants shall send 5 Judgments each of Conviction and Acquittal in contested Criminal Cases well in advance so that they reach the Academy latest by **29-12-2014**.
6. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy. The Academy shall make arrangement for their conveyance on the Railway Station to Academy.

The participants may inform the Academy to Shri Gyan Prakash Tekam, A.G.III on Telephone No. **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **09713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **08878747939** at least a day in advance, so that proper arrangement for their reception may be made. It may, however, be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicle.
8. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.
9. The accommodation in the Guest House of the Academy shall be available to the participants only from 3.00 p.m. onwards on the preceding day of commencement of training and up-to 10.00 a.m. on the succeeding day of the end of training.

10. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the training, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1488/Confdl./2014
II-3-1/2014

Dated 22 December, 2014

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.

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1. Shri Arvind Kumar Sharma, I Civil Judge, Class-II, Panna
2. Shri Kamlesh Kumar Kol, II Civil Judge, Class-II, Panna
3. Shri Kamlesh Meena, III Civil Judge, Class-II, Ashoknagar
4. Ku. Sarita Jatariya, II Civil Judge, Class-II, Picchore, Distt. Shivpuri
5. Ku. Shailja Gupta, I Civil Judge, Class-II, Gohad, Distt. Bhind
6. Shri Ravi Shankar Dohare, I Civil Judge, Class-II, Bhitwar, Distt. Gwalior
7. Shri Pankaj Chaturvedi, I Civil Judge, Class-II, Datia
8. Shri Navneet Singh Yadav, I Civil Judge, Class-II, Lahar, Distt. Bhind
9. Shri Deepak Choudhary, Civil Judge, Class-II, Chanderi, Distt. Ashoknagar
10. Shri Vinod Kumar Sharma, IV Civil Judge, Class-II, Bhind
11. Shri Utsav Chaturvedi, Civil Judge, Class-II, Orchha, Distt. Tikamgarh
12. Shri Pawan Kumar Shankwar, I AJ To I Civil Judge, Class-II, Chhatarpur
13. Shri Girish Kumar Sharma, III Civil Judge, Class-II, Vidisha
14. Ku. Charulata Dandi, I Civil Judge, Class-II, Sheopur
15. Shri Hemant Savita, IV Civil Judge, Class-II, Tikamgarh
16. Shri Sumit Sharma, II Civil Judge, Class-II, Tikamgarh
17. Shri Girjesh Kumar Sanodia, AJ to Civil Judge, Class-II, Niwas, Distt. Mandla
18. Shri Dhan Kumar Kudopa, Civil Judge, Class-II, Niwas, Distt. Mandla
19. Shri Amit Nigam, III Civil Judge, Class-II, Sihora, Distt. Jabalpur
20. Shri Ashish Kumar Kesharwani, I Civil Judge, Class-II, Sidhi
21. Shri Madhusudan Janghel, I Civil Judge, Class-II, Kotma, Anuppur
22. Smt. Manju Singh, I Civil Judge, Class-II, Waidhan, Distt. Singrauli
23. Shri Umesh Kumar Patel, II Civil Judge, Class-II, Waidhan, Distt. Singrauli


24. Shri Kusum Hara Chakrawarthy, IV Civil Judge, Class-II, Waidhan, Distt. Singrauli
25. Shri Rajesh Kumar Yadav, III Civil Judge, Class-II, Sidhi
26. Dr. Smt. Rekha Markam, II Civil Judge, Class-II, Balaghat
27. Shri Vikash Kumar Sharma, II Civil Judge, Class-II, Depalpur, Distt. Indore
28. Shri Hemant Singh, I Civil Judge, Class-II, Depalpur Distt. Indore
29. Shri Akbar Sheikh, Civil Judge, Class-II, Rajpur Distt. Barwani
30. Shri Subhash Sunhare, I Civil Judge, Class-II, Jawad, Distt. Neemuch
31. Shri Laxman Dodve, AJ to Civil Judge, Class-II, Kukshi, Distt. Dhar
32. Shri Vijay Chouhan, IV Civil Judge, Class-II, Dhar
33. Shri Ravi Kumar Borasi, Civil Judge, Class-II, Kasrawad, Distt. Mandleshwar
34. Smt. Sapna Bharti Katroliya, I Civil Judge, Class-II, Mhow, Distt. Indore
35. Ku. Sapana Kaushal, IV Civil Judge, Class-II, Mhow, Distt. Indore,
36. Shri Ashwin Parmar, III Civil Judge, Class-II, Jaora, Distt. Ratlam
37. Shri Rajkumar Chouhan, III Civil Judge, Class-II, Jhabua
38. Shri Ravikant Solanki, II AJ To I Civil Judge, Class-II, Jhabua
39. Shri Shivcharan Patel, IV Civil Judge, Class-II, Khargone Distt. Mandleshwar
40. Smt. Jyotsana Arya, II Civil Judge, Class-II, Sanwer, Distt. Indore
41. Shri Nishith Khare, I Civil Judge, Class-II, Sanwer, Distt. Indore
42. Shri Abhisek Goyal, IV Civil Judge, Class-II, Morena
43. Shri Arun Kumar Singh(JR.), V Civil Judge, Class-I & ACJM, Gwalior
44. Shri Devesh Upadhyay, I Civil Judge, Class-II, Pichhore, Shivpuri
45. Shri Kaushal Kishore Verma, II Civil Judge, Class-II, Dabra, Distt. Gwalior

For information and compliance with a direction to the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

- 6 The District & Sessions Judge, Panna/ Ashoknagar/ Shivpuri/ Bhind/ Gwalior/ Datia/ Tikamgarh/ Chhatarpur/ Vidisha/ Sheopur/ Mandla/ Jabalpur/ Sidhi/ Anuppur/ Singroli/ Balaghat/ Indore/ Barwani/ Neemuch/ Dhar/ Mandleshwar/ Ratlam/ Jhabua/ Morena/ Shivpuri for information and necessary action with a request to instruct the participants Judicial Officers to remain present at M.P.S.J.A. Building at Jabalpur on the date and time given in the order, positively.
- 7 Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ Distirct Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary,

High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.

7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, J.O.T.R.I. Building, Jabalpur for information.
- 8 Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
- 9 Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
- 10 P.S. to Hon'ble Shri Justice _____ , High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
- 11 Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
- 12 Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.



22.12.14

(VED PRAKASH)
REGISTRAR GENERAL

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